

CBI Vs Abhishek Verma & Ors.  
CBI No. 362/2019

01.10.2020

Present: Sh. Lalit Mohan, PP for CBI.

Matter has been taken up through video conferencing.

One email has been received from the complainant C. Edmonds Allen on the official court email regarding pending application dated 26.11.2019.

As directed by learned Presiding Officer, put up for consideration on the date already fixed in the case i.e. 23.10.2020.

*Kshatri*

Reader in the Court of  
Sh. Shailender Malik  
Special Judge (PC Act) CBI  
Rouse Avenue Courts, New Delhi  
01.10.2020

CBI Vs. Abhishek Verma & Anr.  
CBI No.362/2019

Matter has been taken up through VC hosted by Ms.Kamal Bhatia, Reader of the court through Cisco Webex App.

01.10.2020

Present: Sh.Lalit Mohan, ld. PP for CBI.

Sh.Dinhar Takiar, ld. counsel for A1 with A1.

Sh.Vaibhav Tomar, ld. counsel for A2 with A2.

Matter has been received by way of transfer as per order dated 24.09.2020 of ld. Principal District & Sessions Judge-cum-Special Judge (PC Act), CBI, Rouse Avenue District Court. Ahlmad is directed to check and register it.

As pointed out by ld. counsels for accused no.1 and 2 matter is stated to be at final argument stage. However, ld. PP for CBI submits that he has received information from the Senior PP who was earlier prosecuting the case on behalf of CBI that one application has been moved by one witness namely C.Edmonds Allen by way of speed post/courier. Ld. PP for CBI submits that said application needs to be decided before proceeding ahead with the matter.

Now the matter is being adjourned to 23.10.2020 for disposal of the application of the witness.

**SHAILENDER MALIK**

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(Shailender Malik)

Special Judge (PC Act), CBI  
Rouse Avenue Courts, New Delhi  
01.10.2020

DoE Vs. Sanjay Bhandari & Ors.  
ECIR No.HQ/03/2017

01.10.2020

Present: None.

An application has been filed on behalf of the applicant Robert Vadra on the official e-mail ID of this Court for submitting necessary information and FDR for a sum of Rs.25 lakhs, in compliance of order dated 24.09.2020 passed by this Court. This court vide order dated 24.09.2020 allowed the applicant Robert Vadra to travel abroad with certain conditions. In fulfilment of those conditions, applicant has filed the application along with affidavit stating details of doctor from whom the applicant has sought appointment, address of stay at Turkey and FDR for a sum of Rs.25 lakhs along with travel details. Copy of affidavit be supplied to ED for information.

Application is taken on record.

**SHAIENDER  
MALIK**

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(Shailender Malik)  
Special Judge (PC Act), CBI  
Rouse Avenue Courts, New Delhi  
01.10.2020